

(d) if so, details thereof; and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI FAGGAN SINGH KULASTE): (a) and (b) The Medical Council of India (MCI) is the statutory body responsible for establishing and maintaining high standards in medical education. Updating of medical syllabus is a continuous process.

(c) and (d) No.

#### **Delay in launching of HIV prevention project**

1381. SHRI RIPUN BORA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that the launch of HIV prevention project in the country is delayed by about 9 months' time;

(b) if so, present status of the first ever Pre-Exposure Prophylaxis medicine testing project therein;

(c) the report of WHO on the project and availability of medicines therefor; and

(d) the initiative of the Drug Controller General of India (DGCI) on the project and their technical support therein?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI ANUPRIYA PATEL): (a) to (d) No. NACO is not aware of any such launch of HIV prevention project.

NACO is aware of one Indio-foreign research project on PrEP commissioned by Indian Council of Medical Research (ICMR) titled "Closing a critical HIV prevention gap: demonstrating safety and effective delivery of daily oral pre-exposure prophylaxis (PrEP) as part of an HIV combination preventive intervention for sex workers in Kolkata and Mysore-Mandya, India," which is funded by NIH, USA.

#### **Spurious drug trade in Gujarat**

†1382. MAHANT SHAMBHUPRASADJI TUNDIYA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether complaints have been received regarding spurious drug trade in Gujarat during the last two years; and

(b) if so, the details thereof and action taken against them?

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† Original notice of the question was received in Hindi.

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI FAGGAN SINGH KULASTE): (a) and (b) As per information received from the Government of Gujarat, the details of the complaints received by them regarding cases of spurious drugs and action taken thereon during last two years is as under:—

Sl. No.	Year	No. of cases of spurious drug trade	Action taken.
1.	2015	Nil	Not Applicable.
2.	2016	05	FIR launched in Police Station for investigation.

#### **Grants to cancer hospitals**

1383. DR. K. V. P. RAMACHANDRA RAO: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government has any plan to enhance the grants to cancer hospitals in the country, if so, the details thereof; and

(b) the details of grants released to various cancer hospitals in the country during the last two years, institution-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI ANUPRIYA PATEL): (a) and (b) The Government of India is implementing “Tertiary Care Cancer Centre” Scheme under National Programme for Prevention and Control of Cancer, Diabetes, Cardiovascular Diseases and Stroke (NPCDCS). Under the said scheme, Government of India is assisting to establish/set up State Cancer Institutes (SCI) and Tertiary Care Cancer Centres (TCCC) in different parts of the country. The maximum assistance inclusive of State share for SCI is upto ₹ 120 crore and for TCCC is upto ₹ 45 crore subject to eligibility as per scheme guidelines and availability of funds. The details of funds released under the said scheme during the last two years is given in Statement-I (*See* below).

Financial Assistance to Below Poverty Line (BPL) patients is also available under the Rashtriya Arogya Nidhi (RAN). Besides this, the Health Minister’s Cancer Patient Fund (HMCPF) within the Rashtriya Arogya Nidhi has been set up in 2009, wherein 27 erstwhile Regional Cancer Centres (RCCs) are provided with revolving funds to provide immediate financial assistance upto ₹ 2.00 lakh to BPL Cancer patients. The details of funds released to RCCs during two years is given in Statement-II (*See* below). Additionally support for cancer treatment is provided under National Programme for Prevention and Control of Cancer, Diabetes, Cardiovascular Diseases